

9. NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 12 of 2018 in CP (IB) No .150/9/HDB//2017
NAME OF THE COMPANY	Ind – Bharat Power (Madras) Ltd
NAME OF THE PETITIONER(S)	Rohan Varma Constructions Pvt Ltd
NAME OF THE RESPONDENT(S)	Ind – Bharat Power (Madras) Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bandary for P. Vikram	Adv. Respn.	vikram@victorhambro.com 9949901618	
A.S. Prasanth H. – CoC. (Dhin & Dhin) CPFC	Adv.	9000 157242	

**ORDER**

Heard Mr. Nitish Bandary representing Mr. P.Vikram learned counsel for the Respondent and Mr. A.S.Prasanth learned counsel for CoC. The Bench sought clarification from the Ld. R.P regarding appointing of Forensic Auditor, Exact provision under IBC etc.

Post the matter on 25.01.2018.



MEMBER (Tech)



MEMBER (Judl)